## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 16/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 16/2008		
NAME OF THE COMPANY	X Calibre Knives Pvt Ltd		
NAME OF THE PETITIONER(S)	B Venkateswara Rao & Others		
NAME OF THE RESPONDENT(S)	X Calibra Knives Pvt Ltd & (09) Others		
UNDER SECTION	397/398		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. SIVA PRASAD	ADVOCATE	9948352066	P

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C-Sindlen Keren	Advocate	9948043424	C26_

Heard Mr.K.V.Siva Prasad, leaned counsel for the Petitioner and Ms.C.Sindhu Kumari, learned counsel for the Respondent.

Post the case on 05.01.2018.

Member (Technical)

Member (Judicial)